

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0008760/2023	SAMI ULLAHA SIDDIQUI VS STATE OF ODISHA	T.N. MURTY VS	KORAPUT TOWN /222 /2020 () //
2	BLAPL/0008761/2023	SIBA @ RABINDRA NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIR FIELD P.S. /158 /2023 () //
3	BLAPL/0008762/2023	BENU @ BENUDHAR BHOLA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	GOP /130 /2021 () //
4	BLAPL/0008763/2023	BALARAM BARIK VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	BARANGA /267 /2023 () //
5	BLAPL/0008764/2023	SUSHIL NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //
6	BLAPL/0008765/2023	LOCHAN DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	PHIRINGIA /128 /2023 () //
7	BLAPL/0008766/2023	JAGANNATHA MAHARANA VS STATE OF ODISHA	S.S.RAY (2) VS	DIGAPAHANDI /120 /2021 () //
8	BLAPL/0008767/2023	AFTAB @ MD. SAIYAZ VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	SPL.TASK FORCE /28 /2021 () //
9	BLAPL/0008768/2023	RAJENDRA MATAM VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /417 /2023 () //
10	BLAPL/0008769/2023	GOVINDA NAMA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /417 /2023 () //
11	BLAPL/0008770/2023	PABITRA CHORCHI @ KRUSHNA VS STATE OF ODISHA	RAMDAS ACHARY VS	NAYAPALLI P.S. /100 /2022 () //

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12	BLAPL/0008771/2023	ASHOK SINGH VS STATE OF ODISHA	T.N.MURTY VS	JEYPORE TOWN /140 /2020 () //
13	BLAPL/0008772/2023	BIBHUTI BHUSAN SAHU @ BIBHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /503 /2023 () //
14	BLAPL/0008773/2023	BIJAYA @ KATIMAN MAHAT VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	AIRPORT /189 /2019 () //
15	BLAPL/0008774/2023	SANTOSH LAGURI VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	/ /0 () //
16	BLAPL/0008775/2023	ASWINI KUMAR DEY VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHUNTA /195 /2023 () //
17	BLAPL/0008776/2023	JITU MOHANTY VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	GONDIA /119 /2023 () //
18	BLAPL/0008777/2023	AJAY BHAUSAHEB KHANDE VS STATE OF ODISHA	S.S.RAY (2) VS	BISSAMCUTTACK /16 /2023 () //
19	BLAPL/0008778/2023	KAILASH NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIR FIELD P.S. /158 /2023 () //
20	BLAPL/0008779/2023	DR. SANGRAM KESHARI PATTANAİK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	BADAMBADI /183 /2023 () //
21	BLAPL/0008780/2023	GOUTAM JENA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	/ /0 () //
22	BLAPL/0008781/2023	KANHU CHARAN MAHARANA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	INFOCITY PS /230 /2023 () //
23	BLAPL/0008782/2023	MANAS KUMAR JENA	JYOTIRMAYA SAHOO	GADISAGADA /125 /2022

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		VS	VS	()
24	BLAPL/0008783/2023	STATE OF ODISHA UPENDRA BEHERA	AMITAV TRIPATHY	// KHANDAPARA /139 /2023
		VS	VS	()
25	BLAPL/0008784/2023	STATE OF ODISHA RAJESH SAMANTRAY @ CHOTA	JUGALA KISHORE PANDA	// KORAPUT TOWN /90 /2023
		VS	VS	()
26	BLAPL/0008785/2023	STATE OF ODISHA SUSHIL KUMAR NAYAK @ SUSHIL NAYAK	PRASANTA KUMAR ROURAY	// BHATILI /147 /2023
		VS	VS	()
27	BLAPL/0008786/2023	STATE OF ODISHA KARTIK KIRSANI	JUGALA KISHORE PANDA	// MATHILI /23 /2021
		VS	VS	()
28	BLAPL/0008787/2023	STATE OF ODISHA PINTU MAHALIK	AMULYA RATNA PANDA	// CHANDABALI /274 /2019
		VS	VS	()
29	BLAPL/0008788/2023	STATE OF ODISHA AJIT KUMAR RAI	SK. ZAFARULLA	// JAMANKIRA /45 /2023
		VS	VS	()
30	BLAPL/0008789/2023	STATE OF ODISHA BAPI PATRA	SK. ZAFARULLA	// JODA /125 /2023
		VS	VS	()
31	BLAPL/0008790/2023	STATE OF ODISHA BIJAYA PARIDA	BIBUDHENDRA KUMAR RATH	// BANKI /90 /2022
		VS	VS	()
32	BLAPL/0008791/2023	STATE OF ODISHA KARTIKA JENA @ BAPUNI	SAKTI PRASAD DAS	// LINGARAJ P.S. /83 /2023
		VS	VS	()
33	BLAPL/0008792/2023	STATE OF ODISHA LALA KANHAR	SURAJ MOHANTY	// PHIRINGIA /31 /2023
		VS	VS	()
34	BLAPL/0008793/2023	STATE OF ODISHA SUNIL KUMAR DAS	KARUNAKAR RATH	// CYBER CRIME AND ECONOMIC OFFENCES /44 /2023
		VS	VS	()

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35	BLAPL/0008794/2023	STATE OF ODISHA DILLIP SAHU VS	MANAS KUMAR CHAND VS	// BALUGAON P.S. /140 /2023 ()
36	BLAPL/0008795/2023	STATE OF ODISHA KANGU PANGI VS	MANORANJAN PADHY VS	// NANDAPUR /121 /2022 ()
37	BLAPL/0008796/2023	STATE OF ODISHA KHEMUNDU PANGI VS	MANORANJAN PADHY VS	// NANDAPUR /121 /2022 ()
38	BLAPL/0008797/2023	STATE OF ODISHA LABA SABAR VS	MANAS KUMAR CHAND VS	// / /0 ()
39	BLAPL/0008798/2023	STATE OF ODISHA SUBA KHORA @ KHARA VS	MANORANJAN PADHY VS	// NANDAPUR /121 /2022 ()
40	BLAPL/0008799/2023	STATE OF ODISHA KESHABA PANGI VS	MANORANJAN PADHY VS	// NANDAPUR /121 /2022 ()
41	BLAPL/0008800/2023	STATE OF ODISHA DILLIP SAHU VS	MANAS KUMAR CHAND VS	// BALUGAON P.S. /139 /2023 ()
42	BLAPL/0008801/2023	STATE OF ODISHA SHIVA MUDULI VS	MANORANJAN PADHY VS	// SUNABEDA /41 /2022 ()
43	BLAPL/0008802/2023	STATE OF ODISHA SANTOSH BADANAYAK VS	TUKUNA KUMAR MISHRA VS	// / /0 ()
44	BLAPL/0008803/2023	STATE OF ODISHA RAMA SABAR VS	MANAS KUMAR CHAND VS	// / /0 ()
45	BLAPL/0008804/2023	STATE OF ODISHA RABINDRA NATH SWAIN VS STATE OF ODISHA	CHHABI BEHERA VS	// MOHANA /70 /2022 () //

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46	BLAPL/0008805/2023	JITEN ROUTIA @ ROUTA VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	JODA /101 /2023 () //
47	BLAPL/0008806/2023	PAPU @ PABITRA MOHAN SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAKTIDEUL /70 /2022 () //
48	BLAPL/0008807/2023	JITENDRA @ JITU PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /263 /2023 () //
49	BLAPL/0008808/2023	DATARAM BHOI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 () //
50	BLAPL/0008809/2023	PINTU @ AJIT NAHAK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	COLLIERY /439 /2022 () //
51	BLAPL/0008810/2023	RAJ BAHADUR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADMAPUR /45 /2023 () //
52	BLAPL/0008811/2023	SEIKH SADAM HUSSAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CYBER CRIME AND ECONOMIC OFFENCES /4 /2023 () //
53	BLAPL/0008812/2023	GOUR @ GAURA MAJHI VS STATE OF ODISHA	SARAT KUMAR JENA VS	barpalli /243 /2023 () //
54	BLAPL/0008813/2023	DEEPAK KUMAR BARIK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	BHANJPUR /210 /2023 () //
55	BLAPL/0008814/2023	NARAYAN MALLICK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	KUMBHARAPARA /137 /2019 () //
56	BLAPL/0008815/2023	PURUSOTTAM KANHAR VS STATE OF ODISHA	SURAJ MOHANTY VS	PHIRINGIA /31 /2023 () //
57	BLAPL/0008816/2023	PITAMBAR PARIDA	DEBASIS SARANGI	AIRPORT /73 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008817/2023	GUNANIDHI NAYAK	AMLAN SHAKTI PAUL	LAXMISAGAR P.S. /296 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008818/2023	SACHIDANANDA BALUA	UNMESH CHANDRA JENA	DEOGARH /21 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008819/2023	SUDU KHILLA	RAJIB LOCHAN PATNAIK	MALKANGIRI /309 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008820/2023	SAI @ DHIRENDRA DAS	BINAYA BHUSAN ROURAY	NIMAPADA /41 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008821/2023	MANAS KUMAR SAHOO	MANASH RANJAN MOHANTY	KHANDAGIRI P.S. /288 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008822/2023	AMIT KUMAR MARTHA	GOREKHANATH DAS	LAXMISAGAR P.S. /263 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008823/2023	MADHABA NAYAK	TANMAYA KUMAR MOHANTY	AIR FIELD P.S. /158 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008824/2023	PRAFULLA ROUT	AMIT KUMAR NATH	BANARAPAL /178 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008825/2023	MADHUSUDAN NAYAK	BASANTA KUMAR DAS	KUAKHIA /75 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0008826/2023	BHAIRAB CHARAN NAIK	ADHIRAJ MOHANTY	TURUMUNGA /80 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0008827/2023	RAHUL RAY	BIDYADHAR PANDA	BRAJARAJNAGAR /183 /2023
		VS	VS	()

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69	BLAPL/0008828/2023	STATE OF ODISHA SK. MANIR QUADIR @ MINI VS	RAMA CHANDRA RAY VS	// MANGALPUR /318 /2019 ()
70	BLAPL/0008829/2023	STATE OF ODISHA BASISTA SAHOO @ RAJA VS	LAXMIDHAR MAHAPATRA VS	// ORKEL /64 /2023 ()
71	BLAPL/0008830/2023	STATE OF ODISHA BADAL NAYAK VS	LAXMIDHAR MAHAPATRA VS	// KHARABEL NAGAR P.S. /310 /2023 ()
72	BLAPL/0008831/2023	STATE OF ODISHA DHARAMA ACHARI VS	GYANA RANJAN DHAL VS	// INFOCITY PS /230 /2023 ()
73	BLAPL/0008832/2023	STATE OF ODISHA AJAY DEVANANDA GADPAYLE VS	SURYAKANTA HOTA VS	// TUMUDIBANDHA /74 /2021 ()
74	BLAPL/0008833/2023	STATE OF ODISHA GHANA NAG VS	SURYAKANTA DWIBEDI VS	// LANJIGARH /43 /2023 ()
75	BLAPL/0008834/2023	STATE OF ODISHA DHANAK GOUD VS	SURYAKANTA DWIBEDI VS	// THUAMUL RAMPUR /206 /2022 ()
76	BLAPL/0008835/2023	STATE OF ODISHA JOHAN HASA VS	UNMESH CHANDRA JENA VS	// / /0 ()
77	BLAPL/0008836/2023	STATE OF ODISHA KALIA MOHANTY VS	AMLAN SHAKTI PAUL VS	// / /0 ()
78	BLAPL/0008837/2023	STATE OF ODISHA KAMALAKANTA SAMAL VS	RAKESH KUMAR MALLICK VS	// MAHANGA /3 /2023 ()
79	CMAPL/0000556/2023	STATE OF ODISHA KRISHNA PRIYA BARAL VS SANJIT KUMAR BHATTA	ADV. VS	// / /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CMAPL/0000557/2023	SURENDRA KUMAR GANN VS STATE OF ODISHA	ADV. VS	// 0 //
81	CMP/0000861/2023	SATYANARAYAN AGARWAL VS S.VIJAYA LAXMI	SOUMYA MISHRA VS	// 0 //
82	CMP/0000862/2023	RAJESWARI PRADHAN VS DIBAKAR PRADHAN	LAXMAN PRADHAN VS	// 0 //
83	CMP/0000863/2023	SURESH KUMAR NAYAK VS BASHIDHAR BARIK	MAHESWAR MOHANTY VS	// 0 //
84	CMP/0000864/2023	JITAN KUMAR PANDA VS STATE OF ODISHA	SUDHANSU SEKHAR JENA VS	// 0 //
85	CMP/0000865/2023	GAJENDRA BEHERA VS PARBATI ROUT	TUSAR KUMAR MISHRA VS	// 0 //
86	CMP/0000866/2023	TARANGINI DEHURY VS GIRISH PRADHAN	JIBAN RANJAN DASH VS	// 0 //
87	CMP/0000867/2023	DAMODAR PATI VS CHAKRADHAR PATI	DAYANANDA MOHAPATRA VS	// 0 //
88	CMP/0000868/2023	SASMITA JENA VS PHULAMANI BEWA	AMIT PRASAD BOSE VS	// 0 //
89	CMP/0000869/2023	SARALA MOHANTY VS ULLASH CHANDRA MOHAPATRA	BIBEKANANDA BHUYAN VS	// 0 //
90	CMP/0000870/2023	KORADA BHARATI VS PRANAYANI SAHOO	BIBEKANANDA BHUYAN VS	// 0 //
91	CMP/0000871/2023	JHARANA SAMAL	NITYANANDA BEHURIA	//

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		VS	VS	0
		KOMALA SAMAL		//
92	CONTC/0005610/2023	RANJAN KUMAR MUDULI	ADV.	//
		VS	VS	0
		ASWATHY S, IAS		//
93	CONTC/0005611/2023	SUDHIR KUMAR MOHANTY	PRAVASH CHANDRA JENA	//
		VS	VS	0
		KUNAL MOTIRAM CHAVAN, SUB COLLECTOR, BALASORE		//
94	CONTC/0005612/2023	BIRABAR BHOI	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
95	CONTC/0005613/2023	BIJAY KUMAR CHATTAR	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
96	CONTC/0005614/2023	CHANDANESWAR HIGH SCHOOL, GARHKHARAD	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
97	CONTC/0005615/2023	JHASAKETAN BAGARTI	ADV	//
		VS	VS	0
		MANISA BANARJEE, COLLECTOR AND D.M., BARGARH		//
98	CONTC/0005616/2023	BANAMALI MOHANTY	ADV.	//
		VS	VS	0
		ASWATHY S., IAS		//
99	CONTC/0005617/2023	KALPANA SETHI	ADV.	//
		VS	VS	0
		PRATAP KUMAR MISHRA, EXE.ENGNR.,,IRRIGATION DIVN., JAGATSINGHPUR		//
100	CONTC/0005618/2023	BIJAY KUMAR SAHOO	AKSHAYA KUMAR DORA	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
101	CONTC/0005619/2023	RAMESH CHANDRA PUSPALAK	ADV.	//
		VS	VS	0
		DEORANJAN KUMAR SINGH, IAS		//
102	CONTC/0005620/2023	DR. JYOTSNA RANI KUARNR	adv.	//
		VS	VS	0

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103	CONTC/0005621/2023	DR. DEBADATTA SATAPATHY, REGIONAL DIRECTOR, HIGHER EDUCATION, BBSR. AKSHAYA KUMAR MISHRA VS	ADV.. VS	// // 0
104	CONTC/0005622/2023	ANU GARG, I.A.S. SHASHIBHUSAN PRADHAN VS	ADV VS	// // 0
105	CONTC/0005623/2023	ANU GARG, I.A.S. GHANASHYAM DEHURY VS	ADV VS	// // 0
106	CONTC/0005624/2023	ANU GARG, I.A.S. TRILOCHAN GARANAYAK VS	ADV VS	// // 0
107	CONTC/0005625/2023	ANU GARG, I.A.S. HEMANTA KUMAR KHADIRATNA VS	ADV VS	// // 0
108	CONTC/0005626/2023	ANU GARG, I.A.S. SARAT CHANDRA GARNAYAK VS	ADV VS	// // 0
109	CONTC/0005627/2023	ANU GARG, I.A.S. EKANSH EDUCATIONAL TRUST, BBSR VS	ANKITA MUKHERJI VS	// // 0
110	CONTC/0005628/2023	DILLIP KUMAR MAHAPATRA, ADDL. DISTRICT MAGISTRATE, BBSR KAMAL KUMAR AGRAWAL VS	ADV. VS	// // 0
111	CONTC/0005629/2023	DR. LAXMIDHAR SAHOO, DIRECTOR, CAPITAL HOSPITAL, UNIT 6, BBSR BIBHUTI BHUSAN BISWAL VS	ADV. VS	// // 0
112	CONTC/0005630/2023	G. MATHIVATHANAN, IAS BISWAJIT PARIDA VS	ADV. VS	// // 0
113	CONTC/0005631/2023	ASWATHY S., PRINCIPAL SECY., S AND ME DEPT. KAILASH CHANDRA RATH VS	MRUTYUNJAY PAGAL VS	// // 0
		AKURA BARIK, D.E.O., NAYAGARH		//

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114	CONTC/0005632/2023	RAJKISHORE BARIK VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
115	CONTC/0005633/2023	SUBAL KUMAR NAYAK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
116	CONTC/0005634/2023	SRICHARAN SENAPATI VS SATYABRATA SAHU, ADDL. CHIEF SECY., TO GOVT. R AND DM DEPT.	ADV VS	// 0 //
117	CONTC/0005635/2023	BHAGIRATHI BISWAL VS SATYABRATA SAHU, ADDL. CHIEF SECY., TO GOVT. R AND DM DEPT.	ADV VS	// 0 //
118	CONTC/0005636/2023	MARKANDA CHARAN NAYAK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
119	CONTC/0005637/2023	JOGESH CHANDRA PRAHARAJ VS SATYABRATA SAHU, ADDL. CHIEF SECY., TO GOVT. R AND DM DEPT.	ADV VS	// 0 //
120	CONTC/0005638/2023	SRIDHAR BEHERA VS SATYABRATA SAHU, ADDL. CHIEF SECY., TO GOVT. R AND DM DEPT.	ADV VS	// 0 //
121	CONTC/0005639/2023	PRABHAT KUMAR RATH VS ASWATHY S., I.A.S.	ADV VS	// 0 //
122	CONTC/0005640/2023	BAISHNAB CHARAN DAS VS BABITARANI DALABEHERA, SETTLEMENT OFICER, JOBRA MAJOR SETTLEMENT OFFICE, CUTTACK	ADV. VS	// 0 //
123	CONTC/0005641/2023	KARTIKESWAR MOHARANA VS VIR. VIKRAM YADAV, IAS	ADV. VS	// 0 //
124	CONTC/0005642/2023	SRI JAMBESWAR MAHADEV BIJE, JAMARA VS SUBASIS MANSINGH, O.A.S.(SAG)	KISHORE KUMAR JENA VS	// 0 //
125	CONTC/0005643/2023	SUDARSAN BHOI	ADV.	//

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		VS	VS	0
126	CONTC/0005644/2023	RADHESHYAM BISWAL, PRESIDENT, SOLEBANDH PACS LTD., BALANGIR	ADV.	//
		KEDAR GOUDA	ADV.	//
		VS	VS	0
127	CONTC/0005645/2023	SUSHREE SHANTI SUDHA PATRA	ADV.	//
		SANATAN NAYAK	ADV.	//
		VS	VS	0
128	CONTC/0005646/2023	DUTTARAY BHUSAESH SINDHE, IAS	ADV.	//
		RAMACHANDRA OJHA	ADV.	//
		VS	VS	0
129	CONTC/0005647/2023	ASWATHI S, IAS	ADV.	//
		RAMACHANDRA OJHA	ADV.	//
		VS	VS	0
130	CONTC/0005648/2023	ASWATHI S., IAS	ADV.	//
		KAPIL KUMAR SWAIN	ADV.	//
		VS	VS	0
131	CONTC/0005649/2023	ASWATHI S, IAS	ADV.	//
		SURATHA CHANDRA MOHAPATRA	ADV.	//
		VS	VS	0
132	CONTC/0005650/2023	ASWATHI S, IAS	ADV.	//
		MOHAMMAD PARWEZ KHAN	ADV.	//
		VS	VS	0
133	CONTC/0005651/2023	ROOPA ROSHAN SAHOO, I.A.S.	ADV.	//
		DEBASIS PADHI	ADV.	//
		VS	VS	0
134	CONTC/0005652/2023	BHABANI SHANKAR CHAYANI, O.A.S.	ADV.	//
		AJAYA DAS	ADV.	//
		VS	VS	0
135	CONTC/0005653/2023	ARUN BOTHRA, CHAIRMAN CUM M.D. OF OSRTC, BBSR	SUSHANTA KUMAR DAS	//
		BHARATENDU PARIJA	SUSHANTA KUMAR DAS	//
		VS	VS	0
136	CONTC/0005654/2023	DEBASIS SINGH, ADDL. SECY. OF H AND U.D. DEPT., BBSR	ADV.	//
		ABHAYA KUMAR DASH	ADV.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0005655/2023	AUROBIND AGARWAL, IAS DR. BIJAYA KUMAR PRADHAN VS	ADV. VS	// // ()
138	CONTC/0005656/2023	AUROBIND AGARWAL, IAS BHAGIRATHI MURJIA VS	ADV. VS	// // ()
139	CONTC/0005657/2023	ROOPA ROSHAN SAHOO, I.A.S. BISWAJIT MISHRA VS	GOKULANANDA PARIDA VS	// // ()
140	CONTC/0005658/2023	KHIROD KUMAR BEHERA, TAHASILDAR, PURI KALPANA @ PRIYANKA GOCHHAYAT VS	ADV VS	// // ()
141	CONTC/0005659/2023	SUDHANSHU SEKHAR MISHRA, SUPERINTENDENT OF ANTI DEMONSTRATION AND TRAINING CARE, CUTTACK DILLIP KUMAR PATEL VS	ADV. VS	// // ()
142	CONTC/0005660/2023	AMULYA KUMAR PRADHAN, DISTRICT EDUCATION OFFICER, SUNDARGARH KAILASH CHANDRA BEHERA VS	ADV. VS	// // ()
143	CRLA/0000871/2023	AMULYA KUMAR PADHAN, DISTRICT EDUCATION OFFICER, SUNDARGARH ASRAUL HAQ VS	KHUSBU PANIGRAHI VS	// JALESWAR /191 /2022 ()
144	CRLA/0000872/2023	STATE OF ODISHA DANIEL NAG VS	ARJEET MISHRA VS	// JEYPORE MAHILA /60 /2017 ()
145	CRLA/0000873/2023	STATE OF ODISHA GHANA @ GHANASHYAM PATRA VS	LALITENDU BHUYAN VS	// KEONJHAR SADAR /93 /2017 ()
146	CRLA/0000874/2023	STATE OF ODISHA DIPAK @ JAKIR KHAN VS	JAYANTA KUMAR MAJHI VS	// BASTA /111 /2014 ()
147	CRLA/0000875/2023	STATE OF ODISHA KULA BARIK VS	SARAT KUMAR JENA VS	// BHEDEN /30 /2015 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMA/0000290/2023	DILIP KUMAR NAYAK VS STATE OF ORISSA	ADV. VS	KHURDA P.S. /180 /2010 () //
149	CRLMA/0000291/2023	SONU @ SUBHRANSHU SEKHAR PANDA VS STATE OF ODISHA	ADV. VS	MOHULDIHA /79 /2021 () //
150	CRLMC/0003409/2023	RAJENDRA CHHOTARAY @ RAJENDRA KUMAR CHHOTARAY VS STATE OF ODISHA	DIPTAN SHANKAR DASPARIDA VS	KANAS /63 /2001 () //
151	CRLMC/0003410/2023	BENU MUDULI VS STATE OF ODISHA	KALU CHARAN SWAIN VS	KHANDAPARA /202 /2016 () //
152	CRLMC/0003411/2023	DHARMANANDA PATRA @ DHAINA PATRA VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	JAGATPUR /62 /2003 () //
153	CRLMC/0003412/2023	SAHIN @ SAHEEN HUSSAIN VS STATE OF ODISHA	TAPOBANTA BARIK VS	/ /0 () //
154	CRLMC/0003413/2023	PRADIPTA KISHORE DAS VS KAMADEB MOHARANA	AMITAV TRIPATHY VS	/ /0 () //
155	CRLMC/0003414/2023	SAMEER PATTNAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	NANDANKANAN /93 /2022 () //
156	CRLMC/0003415/2023	NARAYAN NAYAK VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	RAGHUNATHPUR /134 /2015 () //
157	CRLMC/0003416/2023	KAMAL LOCHAN PATEL VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS	/ /0 () //
158	CRLMC/0003417/2023	KALU@JYOTIRMAYA MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /51 /2019 () //
159	CRLMC/0003418/2023	PRATAP KUMAR SAHOO	BHARAT BHUSAN ROUSTRAY	COLLIERY /188 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0003419/2023	STATE OF ODISHA BHAGABAT MAJHI	MANAS KUMAR CHAND	// BEGUNIA P.S. /187 /2023
		VS	VS	()
161	CRLMC/0003420/2023	STATE OF ODISHA AJAY MOHANTY @ TUTU	KALINGA KESHARI MOHAPATRA	// //0
		VS	VS	()
162	CRLMC/0003421/2023	STATE OF ODISHA CHANDRA MOHAN JENA	JAYANTA KUMAR MAJHI	// BASTA /125 /2023
		VS	VS	()
163	CRLMC/0003422/2023	STATE OF ODISHA MANJULATA PATRA	SUKANTA KUMAR NAYAK	// RAIRANGPUR TOWN /212 /2021
		VS	VS	()
164	CRLMC/0003423/2023	STATE OF ODISHA BIPIN SAHUKAR @ BAPI	RAJIB LOCHAN PATTNAIK	// MUNIGUDA /114 /2008
		VS	VS	()
165	CRLMC/0003424/2023	STATE OF ODISHA DHEDA@GOPINATH PARIDA	PANCHANAN PANIGRAHI	// KAMAKHYANAGAR /216 /2020
		VS	VS	()
166	CRLMC/0003425/2023	STATE OF ODISHA BIDYADHAR PRADHAN	KIRTAN DANG	// NACHUNI /159 /2023
		VS	VS	()
167	CRLMC/0003426/2023	STATE OF ODISHA SURENDRA PRADHAN	KIRTAN DANG	// NACHUNI /146 /2023
		VS	VS	()
168	CRLMC/0003427/2023	STATE OF ODISHA DHARMENDRA GUPTA	P.V.S NANAJI ACHARY	// //0
		VS	VS	()
169	CRLMC/0003428/2023	STATE OF ODISHA KAMALINI MUKHI	SURAJ KUMAR MAHAPATRA	// TELKOI /54 /2021
		VS	VS	()
170	CRLMC/0003429/2023	STATE OF ODISHA DAMBARUDHAR MAJHI	AKSHAYA KUMAR SAHOO	// SINAPALI /210 /2012
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0003430/2023	STATE OF ODISHA AKASH PRASAD VS	PRAFULLA KUMAR MISHRA VS	// SECTOR-7 /66 /2020 ()
172	CRLMC/0003431/2023	STATE OF ODISHA MAHENDRA BHALU VS	T.N.MURTY VS	// SUNABEDA /123 /2016 ()
173	CRLMC/0003432/2023	STATE OF ODISHA BALIA @ BALABHADRA BEHERA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA P.S. /483 /2021 ()
174	CRLMC/0003433/2023	STATE OF ODISHA MALAYA KUMAR BEHERA VS	ROHIT RANJAN RAY VS	// KHURDA P.S. /561 /2022 ()
175	CRLMP/0001538/2023	STATE OF ODISHA UDHAB CHARAN SAHU VS	ASHOK KUMAR DAS VS	// / /0 ()
176	CRLMP/0001539/2023	STATE OF ODISHA JANARDAN PUTEL VS KHIRABATI PUTEL	ALOK KUMAR PANDA VS	// / /0 JUDGE FAMILY COURT, SONEPUR(Sonepur) Crp/0000016/2022
177	CRLMP/0001540/2023	BANKA BIHARI MOHARANA VS SASMITA MOHARANA	KHIROD KUMAR SWAIN VS	// / /0 ()
178	CRLMP/0001541/2023	RANJAN DAS VS SUJATA DAS	HARISH CHANDRA SAHOO VS	// / /0 ()
179	CRLMP/0001542/2023	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	ALOK KUMAR DAS VS	// / /0 ()
180	CRLMP/0001543/2023	ANIL NAG VS STATE OF ODISHA	ALOK KUMAR DAS VS	// / /0 ()
181	CRLMP/0001544/2023	JAPA MAHANANDA VS STATE OF ODISHA	ALOK KUMAR DAS VS	// / /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0001545/2023	DINESH SAHU VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 0 //
183	CRLMP/0001546/2023	RATIKANTA MAHAPATRA VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 0 //
184	CRLMP/0001547/2023	ASHOK KUMAR LENKA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
185	CRLMP/0001548/2023	ASHOK NAIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
186	CRLMP/0001549/2023	PRIYADARSHINI DAS VS STATE OF ODISHA	MONIKA SAMAL VS	//0 0 //
187	CRLREV/0000401/2023	LINGARAJ MANGALI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	JEYPORE TOWN /123 /2023 0 //
188	CRP/0000026/2023	TAPAS MOHANTY VS GEETIKA CHANDRA	MOHIT AGARWAL VS	// 0 //
189	FAO/0000356/2023	M/S. NEW INDIA ASSURANCE CO. LTD. VS BASANTA KUMAR DAS	GOPAL CHANDRA SAMANTARAY VS	// 0 //
190	FAO/0000357/2023	D.M. LEGAL, M/S. NEW INDIA ASSURANCE CO. LTD. VS ADWAIT DAS	GOPAL CHANDRA SAMANTARAY VS	// 0 //
191	FAO/0000358/2023	MANAGER, T.P. CELL, M/S. NEW INDIA ASSURANCE CO. LTD. VS RANJU PRADHAN	MOHAN BEHARI DAS VS	// 0 //
192	FAO/0000359/2023	MANAGER (T.P.HUB) M/S. ORIENTAL INSURANCE CO. LTD. VS SIMA MOHARANA	KRISHNA PATI VS	// 0 //
193	ITA/0000080/2023	PRASHANT KUMAR AHLUWALIA	LALITENDU MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		DY. COMMNR. OF INCOME TAX		//
194	MACA/0000752/2023	D.M, M/S. NATIONAL INSURANCE CO. LTD., CUTTACK	BIJOY DASMOHAPATRA	//
		VS	VS	0
		SANDHYA RANI ROUT		//
195	MACA/0000753/2023	PRAKASH CHANDRA MALLICK	BHAGIRATHI DASH	//
		VS	VS	0
		SATYA RANJAN PRADHAN		//
196	MATA/0000252/2023	SHAILABALA NAYAK	BALARAM NAYAK	//
		VS	VS	0
		RAGHUNATH JENA		//
197	MATA/0000253/2023	DURGA KARTIKA @ DURGA PRASAD BEHERA	BHABANI SANKAR MISHRA	//
		VS	VS	0
		NIHARBALA DAS		//
198	MATA/0000254/2023	MANOJA KUMAR ROUT	SUBAS CHANDRA DAS	//
		VS	VS	0
		JYOTIREKHA SHAW		//
199	MATA/0000255/2023	MADAN KUMAR SATPATHY	ANAM CHARAN PANDA	//
		VS	VS	0
		PRIYADARSHINI PATI		//
200	RPFAM/0000238/2023	RAMESH DWIBEDI @ RAMESH CHANDRA DWIBEDI	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		SASMITA DWIBEDI		//
201	RSA/0000336/2023	DIBYASINGH ROUSTRAY	LALATENDU DAS	//
		VS	VS	0
		DIBAKAR ROUSTRAY		//
202	RSA/0000337/2023	SNEHAPRAVA JENA	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
		BIJOY KISHORE JENA		//
203	RSA/0000338/2023	SK.SULTAN	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
		MANATUN BIBI@JEMA BIBI		//
204	RVWPET/0000321/2023	THE MANAGING DIRECTOR, ORISSA STATE CASHEW DEVELOPMENT CORPORATION LTD.	W.DEVEKORUNDAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	RVWPET/0000322/2023	CONTROLLING AUTHORITY UNDR P.G. ACT-CUM-ASSISTANT LABOUR COMMISSIONER, KHORDHA GM,MCL,JAGANNATH AREA VS COLLECTOR AND DM,ANGUL	ADV VS	// ()
206	SAO/0000011/2023	BIRA KISHORE NAYAK VS STATE OF ODISHA	SOUMYA MISHRA VS	// ()
207	SAO/0000012/2023	SARADA PRASANNA SAHU VS SUPRAVA OJHA	SOUMYA MISHRA VS	// ()
208	TRP(C)/0000244/2023	EUREKA DHAL VS JANMEJAYA PRADHAN	ANJAN KUMAR JENA VS	// ()
209	TRP(C)/0000245/2023	RASHMI NAHAKA @ DAS VS KUNA DAS	DIPTI RANJAN MOHAPATRA VS	// ()
210	TRP(C)/0000246/2023	RASHMI NAHAKA @ DAS VS KUNA DAS	DIPTI RANJAN MOHAPATRA VS	// ()
211	TRPCRL/0000065/2023	AJAY PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	Bamapada (Industrial Area) /199 /2021 ()
212	WA/0001830/2023	STATE OF ODISHA VS MINAKHI NANDA	MANOJA KUMAR KHUNTIA,A.G.A VS	// ()
213	WA/0001831/2023	STATE OF ODISHA VS PITABAS MISHRA	TAPAS KUMAR PRAHARAJ, S.C. VS	// ()
214	WA/0001832/2023	UJJAL MINZ VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// ()
215	WA/0001833/2023	STATE OF ODISHA VS SUBAL KUMAR MOHANTY	TAPAS KUMAR PRAHARAJ, S.C. VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0001834/2023	STATE OF ODISHA VS PRASANTA KUMAR ACHARYA	TAPAS KUMAR PRAHARAJ, S.C. VS	// 0 //
217	WA/0001835/2023	STATE OF ODISHA VS ANANTA KUMAR DAS	TAPAS KUMAR PRAHARAJ, S.C. VS	// 0 //
218	WA/0001836/2023	STATE OF ODISHA VS NIRANJAN PATRA	TAPAS KUMAR PRAHARAJ, S.C. VS	// 0 //
219	WA/0001837/2023	STATE OF ODISHA VS NALINI KANTA PATTANAİK	TAPAS KUMAR PRAHARAJ, S.C. VS	// 0 //
220	WA/0001838/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPT. VS RAJKISHOR SUTAR	MALAYA KETAN BALABANTRAY, A.G.A VS	// 0 //
221	WA/0001839/2023	STATE OF ODISHA VS NILACHAL MISHRA	TAPAS KUMAR PRAHARAJ, S.C. VS	// 0 //
222	WA/0001840/2023	STATE OF ODISHA VS LAXMIKANTA PRADHAN	TAPAS KUMAR PRAHARAJ, S.C. VS	// 0 //
223	WA/0001841/2023	STATE OF ODISHA VS GOURANGA CHARAN MALICK	SASWAT DAS, A.G.A VS	// 0 //
224	WA/0001842/2023	MITHUN KUMAR KAR VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
225	WA/0001843/2023	PRADIPTA KUMAR BEHERA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
226	WA/0001844/2023	STATE OF ODISHA VS NIRMALA BEHERA	SASWAT DAS, A.G.A. VS	// 0 //
227	WP(C)/0024938/2023	GOBIND KUMAR AGRAWAL @ GOBIND RAM AGRAWAL	AKHIL PATNAİK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0024939/2023	THE COLLECTOR, BARGARH SANKAR KUMAR BERIWAL	AVIJIT PATNAIK	//
		VS	VS	0
229	WP(C)/0024940/2023	THE COLLECTOR, BARGARH SARITA BERIWAL	AVIJIT PATNAIK	//
		VS	VS	0
230	WP(C)/0024941/2023	THE COLLECTOR, BARGARH RAJA KISHORE SWAIN	KARTIK CHANDRA TRIPATHY	//
		VS	VS	0
231	WP(C)/0024942/2023	STATE OF ODISHA D.DALIA	LINGARAJ MOHANTY	//
		VS	VS	0
232	WP(C)/0024943/2023	STATE OF ODISHA MAMATA ROUT	LINGARAJ MOHANTY	//
		VS	VS	0
233	WP(C)/0024944/2023	STATE OF ODISHA SHAIKH IBRAHIM	LINGARAJ MOHANTY	//
		VS	VS	0
234	WP(C)/0024945/2023	STATE OF ODISHA PRIYABRAT DAS @ DASH	DEBASIS TRIPATHY	//
		VS	VS	0
235	WP(C)/0024946/2023	SANJAY PARIDA SUMANTA KUMAR NAYAK	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
236	WP(C)/0024947/2023	COMMNR., COMMERCIAL TAX AND GST, ODISHA, CUTTACK GANESWAR MOHANTY	RABINDRANATH PRUSTY	//
		VS	VS	0
237	WP(C)/0024948/2023	STATE OF ODISHA DEBARCHAN PATEL	BHAKTA RANJAN BARIK	//
		VS	VS	0
238	WP(C)/0024949/2023	STATE OF ODISHA PRIYANKA SATAPATHY	BHARAT JALLI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0024950/2023	STATE OF ODISHA DEBASISH PARIDA VS	RAMA KRISHNA BISOI VS	// // ()
240	WP(C)/0024951/2023	STATE OF ODISHA SAMBIT SWAIN VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()
241	WP(C)/0024952/2023	STATE OF ODISHA RAMBHA KESAVA RAO VS	MAHENDRA KUMAR SAHOO VS	// // ()
242	WP(C)/0024953/2023	STATE OF ODISHA NIROJ KUMAR NAYAK VS	AMIT KUMAR NATH VS	// // ()
243	WP(C)/0024954/2023	R.B.I., BBSR DAMODAR SUBUDHI VS	MAHENDRA KUMAR SAHOO VS	// // ()
244	WP(C)/0024955/2023	STATE OF ODISHA BRUNDABAN GAUNTIA VS	HEMANTA KUMAR ROUT VS	// // ()
245	WP(C)/0024956/2023	STATE OF ODISHA SIBANANDA SAHA VS	BIBEKANANDA BHUYAN VS	// // ()
246	WP(C)/0024957/2023	C.M.C., CUTTACK BIJAYA KUMAR MOHARANA VS	MAHENDRA KUMAR SAHOO VS	// // ()
247	WP(C)/0024958/2023	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	MAHENDRA KUMAR SAHOO VS	// // ()
248	WP(C)/0024959/2023	STATE OF ODISHA LAXMAN CHANDRA MOHANTA VS	LAXMIKANTA MOHANTY VS	// // ()
249	WP(C)/0024960/2023	STATE OF ODISHA KALU PRADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0024961/2023	BHIKARI CHARAN DEHURY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
251	WP(C)/0024962/2023	PRASANTA KUMAR BEJO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
252	WP(C)/0024963/2023	RAMA CHANDRA DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
253	WP(C)/0024964/2023	HIRAMANI MISHRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
254	WP(C)/0024965/2023	MINATI LENKA VS AMULYA KUMAR MOHAPATRA	SOMADARSAN MOHANTY VS	// 0 //
255	WP(C)/0024966/2023	BAIKUNTHA SENAPATI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
256	WP(C)/0024967/2023	AKHILA CHANDRA PRADHAN VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
257	WP(C)/0024968/2023	BINOD BIHARI SAHOO VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0 //
258	WP(C)/0024969/2023	SIBURAM PRASAD MALLICK VS THE COMMNR. CT AND GST, CUTTACK	ASHOK PD. MISHRA VS	// 0 //
259	WP(C)/0024970/2023	M/S NARBHERAM VISHRAM, KENDUJHAR VS ADDITIONAL COMMISSIONER OF STATE TAX APPEAL	PRANAYA KISHORE HARICHANDAN VS	// 0 //
260	WP(C)/0024971/2023	DEBASIS PARIDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
261	WP(C)/0024972/2023	JOGESH CHANDRA SWAIN	LAXMIKANTA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0024973/2023	M/S JAYADURGA CHEMICALS, BBSR	ASHOK KUMAR DAS	//
		VS	VS	0
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), BBSR		//
263	WP(C)/0024974/2023	SUSANTA KUMAR PRADHAN	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0024975/2023	BHARATI KAPARDA	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0024976/2023	BHAGABAN BARIK	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0024977/2023	ANANTA KUMAR THAMB	SUSANTA SEKHAR PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0024978/2023	ASHOK KUMAR PATTANAYAK	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0024979/2023	GOVIND NARAYAN MAHAPATRA	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0024980/2023	ASISH KUMAR THAMB	SUSANTA SEKHAR PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0024981/2023	MANGULI CHARAN BEHERA	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0024982/2023	KAILASH PRASAD AGRAWAL	ASIT KUMAR CHAUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0024983/2023	M/S NARBERAM VISHRAM, KENDUJHAR	PRANAYA KISHORE HARICHANDAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0024984/2023	THE ADDL. COMMNR. OF SALES TAX APPEAL, CUTTACK NILAKANTHA MUDULI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// // 0 //
274	WP(C)/0024985/2023	GHANASHYAMA BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
275	WP(C)/0024986/2023	JAGABANDHU CHALAN VS STATE OF ODISHA	SOBHANA SAHOO VS	// 0 //
276	WP(C)/0024987/2023	LAL MOHAN MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
277	WP(C)/0024988/2023	D. VENKATARAMANA VS STATE OF ODISHA	SOBHANA SAHOO VS	// 0 //
278	WP(C)/0024989/2023	BHOLESWAR SAMAL VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
279	WP(C)/0024990/2023	M. ESWAR RAO VS STATE OF ODISHA	SOBHANA SAHOO VS	// 0 //
280	WP(C)/0024991/2023	HEMANTA NAYAK VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
281	WP(C)/0024992/2023	MANGULU GOUDA VS STATE OF ODISHA	SOBHANA SAHOO VS	// 0 //
282	WP(C)/0024993/2023	ABHISEK PANI VS R.T.O., CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
283	WP(C)/0024994/2023	ABHAYA KUMAR KHUNTIA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0024995/2023	RABINDRA KUMAR BARIK VS R.T.O., KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
285	WP(C)/0024996/2023	PARAMESWAR SENAPATI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
286	WP(C)/0024997/2023	GAGAN PRADHAN VS R.T.O., BBSR I	BRAJA MOHAN SARANGI VS	// 0 //
287	WP(C)/0024998/2023	SUBRAT PATTNAIK VS R.T.O., BBSR I	BRAJA MOHAN SARANGI VS	// 0 //
288	WP(C)/0024999/2023	SRI SAI KUTIRA FOUNDATION TRUST, TULASIPUR, CUTACK VS THE COMMNR. OF ENDOWMENT, ODISHA, BBSR	CHANDRA PATNAIK VS	// 0 //
289	WP(C)/0025000/2023	KAILASH CHANDRA SAHU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
290	WP(C)/0025001/2023	PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
291	WP(C)/0025002/2023	SAMARENDRA PATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
292	WP(C)/0025003/2023	PRAFULLA KUMAR MAHARANA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
293	WP(C)/0025004/2023	SUSIL KUMAR MOHANTY VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
294	WP(C)/0025005/2023	SHREEMAN AND AMAN INFRA PVT. LTD., BBSR VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
295	WP(C)/0025006/2023	RADHAKANTA DHAL	GYANARANJAN SETHI	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0025007/2023	RABINDRA KUMAR PRADHAN	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0025008/2023	SRIMANTA HATI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		BINDHYABASINI BEHERA		//
298	WP(C)/0025009/2023	ADHIKAR FOUNDATION, BARGARH	SAROJ KUMAR PADHY	//
		VS	VS	0
		ADDL. CHIEF SECY. TO GOVT., DEPT. OF ENERGY, BBSR		//
299	WP(C)/0025010/2023	GOBINDA CHANDRA JENA	MANAS KUMAR CHAND	//
		VS	VS	0
		NATIONAL HIGHWAY AUTHORITY OF INDIA		//
300	WP(C)/0025011/2023	ABHIMANYU THATOI	GANESH PRASAD SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0025012/2023	PRATIMA BEHERA	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0025013/2023	RASHMI RANJAN MOHANTY	GANESH PRASAD SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0025014/2023	DEEPAK KUMAR DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		CHIEF MANAGER AND AO, UCO BANK, BALASORE		//
304	WP(C)/0025015/2023	SALIM SAHU	PRAHALLADA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0025016/2023	MINATI SAHOO	PRABHAT KUMAR DASH	//
		VS	VS	0
		B.M., LIFE INSURANCE CORP. OF INDIA, DHENKANAL		//
306	WP(C)/0025017/2023	M/S. KUKUMINA CONSTRUCTIONS PVT. LTD., BBSR BIGYAN KUMAR SHARMA		//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :04/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0025018/2023	STATE OF ODISHA SRIDHAR RATH VS	NIRANJAN ROUT VS	// // ()
308	WP(C)/0025019/2023	SUBHASMITA MISHRA KUNEL BALIARSINGH VS	DR. SIMANCHALLA RANJIT VS	// // ()
309	WP(C)/0025020/2023	STATE OF ODISHA SURENDRA SINDUR VS	PRASANT KISHORE RAY VS	// // ()
310	WP(C)/0025021/2023	SPL. L.A.O., NUAPADA SARBESWAR SAHU VS	BIJAYA KUMAR PARIDA (2) VS	// // ()
311	WP(C)/0025022/2023	STATE OF ODISHA BENUDHAR PANIGRAHI VS	KUNAL KUMAR SWAIN VS	// // ()
312	WP(C)/0025023/2023	STATE OF ODISHA SRIDHAR BISWAL VS	KUNAL KUMAR SWAIN VS	// // ()
313	WP(C)/0025024/2023	STATE OF ODISHA RAMESH CHANDRA MEHER VS	KUNAL KUMAR SWAIN VS	// // ()
314	WP(C)/0025025/2023	STATE OF ODISHA BHABANI SHANKAR PANDA VS	KUNAL KUMAR SWAIN VS	// // ()
315	WP(C)/0025026/2023	STATE OF ODISHA SANDHYARANI ROUT VS	JYOTI RANJAN KHUNTIA VS	// // ()
316	WP(C)/0025027/2023	STATE OF ODISHA RAMESH CHANDRA BHOI VS	KUNAL KUMAR SWAIN VS	// // ()
317	WP(C)/0025028/2023	STATE OF ODISHA LAXMAN KUMAR PANIGRAHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0025029/2023	MEGHANADA BEHERUK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
319	WP(C)/0025030/2023	SUBASH CHANDRA JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
320	WP(C)/0025031/2023	SACHALA PANDA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
321	WP(C)/0025032/2023	BALARAM DAS VS STATE OF ORISSA	AJAYA KUMAR MOHARANA VS	// 0 //
322	WP(C)/0025033/2023	RAMESH CHANDRA ROUT VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
323	WP(C)/0025034/2023	RAMESH CHANDRA ROUT VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
324	WP(C)/0025035/2023	J.P. PHARMACEUTICALS, CUTTACK VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
325	WP(C)/0025036/2023	MAHENDRA NAYAK @ MAHENDRA KUMAR NAYAK VS THE MEMBER, BOARD OF REVENUE, ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
326	WP(C)/0025037/2023	RENUBALA MOHANTY VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
327	WP(C)/0025038/2023	BINAYA KUMAR SINHA VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIK VS	// 0 //
328	WP(C)/0025039/2023	HIMANSU SEKHAR PUROHIT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
329	WP(C)/0025040/2023	TILOTTAMA PALATA	DILLIP RAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0025041/2023	SASMITA MALIK	MAMATA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0025042/2023	BIKRAM KUMAR SUNDARAY	BIBHUTI RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0025043/2023	JAYANTI SINGH	PADMANAV CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0025044/2023	NARAYAN PANIGRAHY	SANTOSH KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0025045/2023	RANAJIT MAHAPATRA	ASHIT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0025046/2023	KAUSHALYA DANDAPAT	GHANASHYAM NAMTOAR	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0025047/2023	RUNU SAHU @ NAYAK	GOPINATH MISHRA	//
		VS	VS	0
		DY. G.M., TPCODL, BBSR		//
337	WP(C)/0025048/2023	SAPTA RAJYA TAILIK BAISYA SAMAJ, ORISSA	BIDYADHAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0025049/2023	PRANATI BISWAL	PRONOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0025050/2023	O.S.E.B SHRMIK MAHASANGHA, BBSR	SOMANATH MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
340	WP(C)/0025051/2023	PRAVAT KISHORE DASH	KARTIK CHANDRA TRIPATHY	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0025052/2023	STATE OF ODISHA SANGHAMITRA SWAIN VS	DEBENDRA KUMAR DHAR VS	// // ()
342	WP(C)/0025053/2023	STATE OF ODISHA M/S INDIAN RARMERS FERTILIZERS CO OPERATIVES	SARADJ DEWBIHARI SARANGI VS	// // ()
343	WP(C)/0025054/2023	STATE OF ODISHA GUPTA PRASAD NAYAK VS	SIDHESWAR MALLIK VS	// // ()
344	WP(C)/0025055/2023	ODISHA FOREST DEVELOPMENT CORPORATION, BBSR RAMLAL ORAM VS	KRANTI PRABHA MUKHI VS	// // ()
345	WP(C)/0025056/2023	STATE OF ODISHA M/S SAKROBOTIX LAB PVT. LTD., BBSR VS	PITAMBAR ACHARYA VS	// // ()
346	WP(C)/0025057/2023	STATE OF ODISHA MANGALAM METALS AND ORES LTD. ROURKELA VS	SASWAT KUMAR ACHARYA VS	// // ()
347	WP(C)/0025058/2023	ASST. COMMNR. OF INCOME TAX, CENTRAL CIRCLE SAMBALPUR UMAKANTA DWIBEDI VS	TUSHAR KANTA NAYAK VS	// // ()
348	WP(C)/0025059/2023	STATE OF ODISHA SUREN KUMAR SATAPATHY VS	RANJAN KUMAR BEHERA VS	// // ()
349	WP(C)/0025060/2023	STATE OF ODISHA SOCIAL SERVICE OF IDEAL YOUTH ASSOCIATION (SUNITE SUBARNAHUR) VS	SUNITE SUBARNAHUR VS	// // ()
350	WP(C)/0025061/2023	UNION OF INDIA BARADA PRASAD RATH VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
351	WP(C)/0025062/2023	STATE OF ODISHA SANJUKTA KAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0025063/2023	BIDYADHAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0025064/2023	UDAYANATH BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0025065/2023	PRADYUMNA KUMAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0025066/2023	GAUTAM KUMAR BEHERA VS UNION OF INDIA	DEBENDRANATH MISRA VS	// 0 //
356	WP(C)/0025067/2023	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	// 0 //
357	WP(C)/0025068/2023	BIBHUTI BHUSAN DAS VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
358	WP(C)/0025069/2023	RAHUL BEHERA VS PHARMACY COUNCIL OF INDIA, NBCC, NEW DELHI	TUSAR KUMAR MISHRA VS	// 0 //
359	WP(C)/0025070/2023	TANMAYA KUMAR MISHRA VS STATE OF ODISHA	RAJESWARI DAS VS	// 0 //
360	WP(C)/0025071/2023	HEMARANJAN BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
361	WP(C)/0025072/2023	BIKASH SWAIN VS KRUSHNA CHANDRA KHATUA	CHANDANA MISHRA VS	// 0 //
362	WP(C)/0025073/2023	SASMITA BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
363	WP(C)/0025074/2023	JEETA KHILAR	SUBHRANSU BHUSAN MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0025075/2023	SUBASH CHANDRA NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0025076/2023	NAGESWAR MANDAL	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0025077/2023	PITABASA MISHRA	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0025078/2023	DR. BIPRANARAYAN MALLICK	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0025079/2023	ANANTA KUMAR SETHI	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0025080/2023	NALINI PRAVA SAMAL	BHAGABAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0025081/2023	RANJAN KUMAR MOHARANA	SAMEER KUMAR DAS	//
		VS	VS	0
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BBSR		//
371	WP(C)/0025082/2023	LAXMIKANTA KHATUA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0025083/2023	BIJAYA KUMAR DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0025084/2023	DR. MANASA KUMAR BHUYAN	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0025085/2023	ASHOK KUMAR SETHI	SUBAS CHANDRA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0025086/2023	STATE OF ODISHA DR. MANASA RANJAN SATAPATHY VS	SAMEER KUMAR DAS VS	// // 0
376	WP(C)/0025087/2023	STATE OF ODISHA DIPTIREKHA PANDA VS	LAXMIKANTA MOHANTY VS	// // 0
377	WP(C)/0025088/2023	STATE OF ODISHA BIBHUTI BHUSAN PADHI VS	LAXMIKANTA MOHANTY VS	// // 0
378	WP(C)/0025089/2023	STATE OF ODISHA CH. MOHAN RAO VS	LAXMIKANTA MOHANTY VS	// // 0
379	WP(C)/0025090/2023	STATE OF ODISHA M/S STEEL SOLUTION, SUNDARGARH VS	BIKRAM KESHARI SAHU VS	// // 0
380	WP(C)/0025091/2023	UNION OF INDIA PRABODH KUMAR ROUT VS	BIBHUDHANANDA MUDULI VS	// // 0
381	WP(C)/0025092/2023	STATE OF ODISHA AKSHYA KUMAR SETHI VS	PRABHU PRASANNA BEHERA VS	// // 0
382	WP(C)/0025093/2023	STATE OF ODISHA RAJENDRA BARIK VS	PRABHU PRASANNA BEHERA VS	// // 0
383	WP(C)/0025094/2023	STATE OF ODISHA SUBHASHMITA KANHAR VS	HRUDANANDA MOHAPATRA VS	// // 0
384	WP(C)/0025095/2023	STATE OF ODISHA MIHIR RANJAN SAHU VS	GOPINATH SETHI VS	// // 0
385	WP(C)/0025096/2023	STATE OF ODISHA KRUSHNA MOHAN DUTTA VS COMMNR. OF CT AND GST, CUTTACK	ANJAN KUMAR BISWAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0025097/2023	ASUTOSH ROUTRAY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
387	WP(C)/0025098/2023	DR. SANJEET KUMAR MAHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
388	WP(C)/0025099/2023	BAIDHAR SAHOO VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
389	WP(C)/0025100/2023	KISHORE CHANDRA SAHU VS STATE OF ODISHA	BALARAM BEHERA VS	// 0 //
390	WP(C)/0025101/2023	NARUGOPAL BEHERA VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
391	WP(C)/0025102/2023	KISHORE CHANDRA SWAIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
392	WP(C)/0025103/2023	BASANT KUMAR NEPAK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
393	WP(C)/0025104/2023	PUSPASHREE PATTANAİK VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
394	WP(C)/0025105/2023	SUSHANTA KUMAR DAS VS STATE OF ODISHA	BANAMALI SAHOO (1) VS	// 0 //
395	WP(C)/0025106/2023	HEMALATA PANDA VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
396	WP(C)/0025107/2023	GOPINATH BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
397	WP(C)/0025108/2023	RELIANCE GENERAL INSURANCE COMPANY LTD., BB DUTTA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		BAISHNAV CHARAN NAYAK		//
398	WP(C)/0025109/2023	SVR PKP BUILDCON PVT. LTD, GANJAM	NALINI KANTA DASH	//
		VS	VS	0
		M/S. MERCEDES BENZ FINANCIAL SERVICES INDIA PVT LTD.CHENNAI		//
399	WP(C)/0025110/2023	RELIANCE GENERAL INSURANCE COMPANY LTD., BBB PUTTA		//
		VS	VS	0
		TANMAYA PANDA		//
400	WP(C)/0025111/2023	SVR PKP BUILDCON PVT LTD. GANJAM	NALINI KANTA DASH	//
		VS	VS	0
		M/S. MERCEDES BENZ FINANCIAL SERVICES INDIA PVT LTD. CHENNAI		//
401	WP(C)/0025112/2023	BUDHIMAN SAHOO	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0025113/2023	AKHANDALA NANDA	NRUSINGHA CHARAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0025114/2023	KHYAMASHILA BHUYAN @ DISRI	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		UNION OF INDIA		//
404	WP(C)/0025115/2023	UNION OF INDIA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		SATYANANDA NAYAK		//
405	WP(C)/0025116/2023	BHAGBAN NAHAK	BABITA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0025117/2023	RABINDRANATH SOREN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0025118/2023	KABITA MAJHI	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0025119/2023	SUCHITRA DAS	ABHAY KHANDELWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0025120/2023	UNION OF INDIA SANJUKTA PATRA VS	DR. SUJATA DASH VS	// // ()
410	WP(C)/0025121/2023	THE CHIEF ADMINISTRATOR, SHRI JAGANNATH TEMPLE ADMINISTRATION, PURI NITYANANDA PANIGRAHI VS	PRAVASH CHANDRA JENA VS	// // ()
411	WP(C)/0025122/2023	STATE OF ODISHA KRUSHNA CHANDRA NAYAK VS	PABITRA KUMAR NAYAK VS	// // ()
412	WP(C)/0025123/2023	STATE OF ODISHA SUKABATI BEHERA VS	BISWAMBAR MOHANTY VS	// // ()
413	WP(C)/0025124/2023	THE PRESIDING OFFICER, COAL BEARING TRIBUNAL, TALCHER ADITYA PRASAD PATRA VS	BISWABIHARI MOHANTY VS	// // ()
414	WP(C)/0025125/2023	STATE OF ODISHA SARAT CHANDRA SAHOO VS	SARATHI JYOTI MOHANTY VS	// // ()
415	WP(C)/0025126/2023	STATE OF ODISHA SANJAY KUMAR PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// // ()
416	WP(C)/0025127/2023	STATE OF ODISHA TECHNO GLOBAL SERVICES PVT. LTD, BBSR VS	ANANTA NARAYAN PATTANAYAK VS	// // ()
417	WP(C)/0025128/2023	ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT., GOVT. OF ODISHA ANJALI DUTTA VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
418	WP(C)/0025129/2023	STATE OF ODISHA TRILOCHAN MAHATO VS	SWAPNA KUMAR OJHA VS	// // ()
419	WP(C)/0025130/2023	STATE OF ODISHA SAROJABALA MOHANTY VS	SASWATI MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0025131/2023	JATESWAR DEV HIGHER SECONDARY SCHOOL OF BIRENSIKAR, CUTTACK VS STATE OF ODISHA	BIRENSIKAR, CUTTACK VS STATE OF ODISHA	// 0 //
421	WP(C)/0025132/2023	NARAYAN PADHIARY VS STATE OF ODISHA	SASWATI MOHAPATRA VS STATE OF ODISHA	// 0 //
422	WP(C)/0025133/2023	PRAMILA SATAPATHY VS STATE OF ODISHA	SOUMYA DEV RAY VS STATE OF ODISHA	// 0 //
423	WP(C)/0025134/2023	M/S. B.D. PATNAIK, KEONJHAR VS ADDL. COMMNR. OF SALES TAX, CUTTACK	PRAKASH KUMAR JENA VS ADDL. COMMNR. OF SALES TAX, CUTTACK	// 0 //
424	WP(C)/0025135/2023	ASHOK KUMAR SATPATHY VS COMMISSIONER OF ENDOWMENTS, ODISHA	RAMA CHANDRA RATH VS COMMISSIONER OF ENDOWMENTS, ODISHA	// 0 //
425	WP(C)/0025136/2023	MAHAMMAD ARIF VS STATE OF ODISHA	PRASENJET MOHAPATRA VS STATE OF ODISHA	// 0 //
426	WP(C)/0025137/2023	HADU DASH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //
427	WP(C)/0025138/2023	SISIR KUMAR PADHIHARY VS REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR	BICHITRA MOHAN MOHAPATRA VS REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR	// 0 //
428	WP(C)/0025139/2023	SATISH JATANIA VS COMMISSIONER OF ENDOWMENT, BBSR	MANMAYA KUMAR DASH VS COMMISSIONER OF ENDOWMENT, BBSR	// 0 //
429	WP(C)/0025140/2023	DEBENDRA KUMAR MOHANTY VS COMMISSIONER OF ENDOWMENT, BBSR	MANMAYA KUMAR DASH VS COMMISSIONER OF ENDOWMENT, BBSR	// 0 //
430	ABLAPL/0008365/2023	SRITAM DAS @ LICHU VS STATE OF ODISHA	PRIYA RANJAN SINGH VS STATE OF ODISHA	DHENKANAL SADAR /590 /2023 0 //
431	ABLAPL/0008366/2023	KANDU @ KRUSHNA OJHA	PARTHA SARATHI NAYAK	DHENKANAL SADAR /225 /2020

ORISSA HIGH COURT**FILING REPORT AS ON :04/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
432	ABLAPL/0008367/2023	STATE OF ODISHA PRABODHA KUMAR RATH	LALITENDU MOHAPATRA	GR/0000645/2020
		VS	VS	MAHILA P.S.(BBSR) /115 /2023
433	ABLAPL/0008368/2023	STATE OF ODISHA SUBALA MEHER	SARAT KUMAR JENA	()
		VS	VS	//
434	ABLAPL/0008369/2023	STATE OF ODISHA KAILASH SAHOO	ARIJEET MISHRA	BHATILI /129 /2023
		VS	VS	()
435	ABLAPL/0008370/2023	STATE OF ODISHA GOURI SANKAR MISHRA	LAMBODOR ACHARI	//
		VS	VS	KOREI /219 /2023
436	ABLAPL/0008371/2023	STATE OF ODISHA SAROJ KUMAR BAG @ SAROJ BAG	SATYABRATA PANDA	()
		VS	VS	//
437	ABLAPL/0008372/2023	STATE OF ODISHA RAJENDRA PAL @ MIKU	SUBASH CHANDRA ACHARYA	PATTAPUR (ASKA) /179 /2021
		VS	VS	()
438	ABLAPL/0008373/2023	STATE OF ODISHA MANOJ KUMAR GOEL	SIBA PRASAD PATRA	//
		VS	VS	TITILAGARH /186 /2023
439	ABLAPL/0008374/2023	STATE OF ODISHA REKHA MAHALA	AKSHAYA KUMAR PANDEY	()
		VS	VS	//
440	ABLAPL/0008375/2023	STATE OF ODISHA MOHINI NAIK	SURESH KUMAR JENA	BADACHANA /223 /2023
		VS	VS	()
441	ABLAPL/0008376/2023	STATE OF ODISHA SUDAMA PRASAD YADAV	ASWINI KUMAR DASH	//
		VS	VS	JUJUMURA /88 /2021
442	ABLAPL/0008377/2023	STATE OF ODISHA ANJE MAHAKUL @ ANJAY KUMAR YADAV	UMESH SAMAL	()
		VS	VS	//
				DEOGARH /470 /2023
				()

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0008378/2023	STATE OF ODISHA MAHESWAR MUDULI VS	LALITENDU BHUYAN VS	// ANANDAPUR /166 /2023 ()
444	ABLAPL/0008379/2023	STATE OF ODISHA MITI SAHOO @ RANJITA SAHOO VS	TARA PRASAD MOHAPATRA VS	// JODAPADAR /134 /2023 ()
445	ABLAPL/0008380/2023	STATE OF ODISHA UTTAM KUMAR PANDA VS	SANJIT MISHRA VS	// KHALLIKOTE /347 /2022 ()
446	ABLAPL/0008381/2023	STATE OF ODISHA LAMBODAR PRADHAN VS	DEBASISH SAMAL VS	// BALASORE SADAR /221 /2023 ()
447	ABLAPL/0008382/2023	STATE OF ODISHA SURESH CHANDRA BEHERA VS	PITAMBAR JENA VS	// BAREIPALI /137 /2023 ()
448	ABLAPL/0008383/2023	STATE OF ODISHA BISWAJIT SAHANI VS	SAMBHU CHARAN NATH SHARMA VS	// JAJPUR SADAR /181 /2023 ()
449	ABLAPL/0008384/2023	STATE OF ODISHA SOUMYA RANJAN RATH VS	LALITENDU MOHAPATRA VS	// MAHILA P.S.(BBSR) /115 /2023 ()
450	ABLAPL/0008385/2023	STATE OF ODISHA PRADEEP KUMAR MAHARATHI VS	MANAS KUMAR CHAND VS	// KHURDA MODEL /479 /2023 ()
451	ABLAPL/0008386/2023	STATE OF ODISHA GOBINDHA CHANDRA DORA VS	MANORANJAN PADHY VS	// PADWA /98 /2023 ()
452	ABLAPL/0008387/2023	STATE OF ODISHA MINA MUDULI VS	SAMARENDRA MOHANTY VS	// BALIKUDA /365 /2023 ()
453	ABLAPL/0008388/2023	STATE OF ODISHA SOUMENDRA KUMAR SAHOO VS	SIVA SANKAR CHAINI VS	// BALIANTA P.S. /135 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :04/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0008389/2023	RATIKANTA PRADHAN @ DILU PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KHUNTUNI /146 /2023 () //
455	ABLAPL/0008390/2023	KAILASH MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DELANGA /214 /2023 () //
456	ABLAPL/0008391/2023	SWARAJ PATTANAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
457	ABLAPL/0008392/2023	PRAMOD NAYAK VS STATE OF ODISHA	SK. KALIM UDDIN VS	GURUDIJHATIA /93 /2023 () //
458	ABLAPL/0008393/2023	NIROD KUMAR KAR VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /114 /2023 () //
459	ABLAPL/0008394/2023	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
460	ABLAPL/0008395/2023	HADISAN BIBI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CYBER CRIME AND ECONOMIC OFFENCES /4 /2023 () //
461	ABLAPL/0008396/2023	BIKASH @ KAMALAKANTA BARIK VS STATE OF ODISHA	SANJAY KUMAR PATTANAYAK VS	CHOUWAR /379 /2023 () //
462	ABLAPL/0008397/2023	SWARAJ KUMAR MALLIK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	/ /0 () //
463	ABLAPL/0008398/2023	GOBINDA @ GOBINDA CHANDRA SETHI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /268 /2023 () //
464	ABLAPL/0008399/2023	CHHABI NAYAK @ SARBESWAR NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUSINGA /80 /2023 () //
465	ABLAPL/0008400/2023	DHULESWAR BARAL	RABINDRA NATH PANDA	NIMAPADA /419 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :04/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0008401/2023	SUMANTA SUNA	JULU KHANSAMA	BUDEN /47 /2019
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0008402/2023	SK. SAMIM ALLI	PARTHA SARATHI DAS	GHATAGAON /121 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0008403/2023	PATITAPABANA MANDAL	ARUN KUMAR BEHERA	SINGLA /135 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0008404/2023	SANTU @ SANTOSH BHOI	GOREKHANATH DAS	PURI TOWN /230 /2023
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0008405/2023	KAILASH SETHI	SAROJ BARIK	SAHADEV KHUNTA /284 /2023
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0008406/2023	LOCHAN PATRA	PANCHANAN PANIGRAHI	BHUBAN /301 /2023
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0008407/2023	MALA SAO @ SAHU	AKSHAYA KUMAR SAHOO	BANGOMUNDA /105 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0008408/2023	DUBESH SAO @ BIRENDRA SAHU	AKSHAYA KUMAR SAHOO	BANGOMUNDA /105 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0008409/2023	PRAMOD KUMAR SAHU	BYOMAKESH TRIPATHY	//0
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0008410/2023	RUPESH KUMAR JAIN @ RUPESH JAIN	JNYANANANDA PANDA	BHAWANIPATNA TOWN /248 /2023
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0008411/2023	BACHAN NAIK	BIBHUTI KESHARI BISWAL	NARASINGHPUR /291 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0008412/2023	STATE OF ODISHA MD SALMAN RASHID VS	GYANENDRA KUMAR PARIDA VS	// PAHALA /99 /2022 ()
478	ABLAPL/0008413/2023	STATE OF ODISHA TAPAN KUMAR ROUT VS	ASHOK KUMAR SARANGI VS	// SUKINDA /135 /2023 ()
479	ABLAPL/0008414/2023	STATE OF ODISHA PRABHANSHU SEKHAR PANDA VS	SURYAKANTA DWIBEDI VS	// KAMARDA /86 /2023 ()
480	ABLAPL/0008415/2023	STATE OF ODISHA BHIKARI SINGH VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /476 /2023 ()
481	ABLAPL/0008416/2023	STATE OF ODISHA PRASANTA SAMANTARAY VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /477 /2023 ()
482	ABLAPL/0008417/2023	STATE OF ODISHA RASHMI RANJAN ROUT VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /480 /2023 ()
483	ABLAPL/0008418/2023	STATE OF ODISHA JAYASANT PRADHAN VS	ABHIJIT DAS VS	// / /0 ()
484	ABLAPL/0008419/2023	STATE OF ODISHA SUBRAJIT MOHAPATRA VS	JAJATI KESHARI KHUNTIA VS	// SAHADEV KHUNTA /303 /2023 ()
485	ABLAPL/0008420/2023	STATE OF ODISHA MOHAMMAD SALIM VS	PRATIK NAYAK VS	// PLANTSITE /230 /2022 ()
486	ABLAPL/0008421/2023	STATE OF ODISHA DILLIP KUMAR SAHOO VS	MILLON KUMAR VS	// KANIHA /180 /2020 ()
487	ABLAPL/0008422/2023	STATE OF ODISHA KRUSHNA PRADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	// BEGUNIAPADA /247 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0008423/2023	TAPAS PANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMARDA /86 /2023 () //
489	ABLAPL/0008424/2023	SURESH NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUSINGA /80 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :04/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	12/2023 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	AGA
2	16/2023 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	MR. BIDYADHAR MISHRA, M/S T.K. BISWAL,P. BHAR.
3	33/2023 CRP/26/2023	TAPAS MOHANTY-MP	MOHIT AGARWAL
4	34/2023 SAO/11/2023	BIRA KISHORE NAYAK-MP	SOUMYA MISHRA
5	35/2023 SAO/11/2023	BIRA KISHORE NAYAK-MP	SOUMYA MISHRA
6	36/2023 SAO/2/2018	BIMBADHAR AICH-MP	
7	37/2023 SAO/12/2023	SARADA PRASANNA SAHU-MP	SOUMYA MISHRA
8	37/2023 WPCRL/85/2023	BABITA ROUT-MP	SOUMYA RANJAN DAS
9	55/2023 TRPCRL/65/2023	AJAY PRADHAN-MP	SURENDRA KUMAR BISWAL
10	64/2023 WPC(OA)/121/2000	BAIDYANATH SAHOO-MP	P.K.KHATEI
11	98/2023 JCRLA/37/2014	BALDEV SINGH-MP	BISWAJIT NAYAK
12	99/2023 JCRLA/42/2021	AJIT KUMAR PANDA-MP	BISWAJIT NAYAK
13	100/2023 JCRLA/37/2014	BALDEV SINGH-MP	
14	101/2023 JCRLA/42/2021	AJIT KUMAR PANDA-MP	ADV.
15	102/2023 JCRLA/42/2021	AJIT KUMAR PANDA-MP	BISWAJIT NAYAK
16	103/2023 JCRLA/42/2021	AJIT KUMAR PANDA-MP	
17	139/2023 ITA/80/2023	PRASHANT KUMAR AHLUWALIA-MP	LALITENDU MOHAPATRA
18	140/2023 ITA/80/2023	PRASHANT KUMAR AHLUWALIA-MP	LALITENDU MOHAPATRA
19	156/2023 WPC(OAC)/1940/2013	MRS. BHASKAR MISHRA-MP	BIJAY KUMAR PARIDA 2, M.B.SWAIN
20	157/2023 WPC(OAC)/1787/2015	UJWAL SINGH NAYAK-MP	PRAHALLADA SAHU
21	158/2023 WPC(OAC)/2235/2018	RAMA CHANDRA MOHARANA-MP	GYANARANJAN SETHI
22	223/2023 CMAPL/543/2019	BABULAL AGARWALLA-MP	KANANBALA ROY CHOUDHURY
23	259/2023 TRP(C)/145/2022	KALPITA PRADHAN-MP	BISHNU BRATA SINGH
24	260/2023 TRP(C)/244/2023	EUREKA DHAL-MP	ANJAN KUMAR JENA
25	261/2023 CRLMP/1539/2023	JANARDAN PUTEI-MP	ALOK KUMAR PANDA
26	261/2023	MANOJA KUMAR ROUT-MP	SUBAS CHANDRA DAS

27	MATA/254/2023 261/2023 TRP(C)/245/2023	RASHMI NAHAKA @ DAS-MP	DIPTI RANJAN MOHAPATRA
28	262/2023 MATA/253/2023	DURGA KARTIKA @ DURGA PRASAD BEHERA-MP	BHABANI SANKAR MISHRA
29	262/2023 CRLMP/1540/2023	BANKA BIHARI MOHARANA-MP	KHIROD KUMAR SWAIN
30	262/2023 TRP(C)/246/2023	RASHMI NAHAKA @ DAS-MP	DIPTI RANJAN MOHAPATRA
31	263/2023 CRLMP/1541/2023	RANJAN DAS-MP	HARISH CHANDRA SAHOO
32	264/2023 CRLMP/984/2023	KAUSARI BEGAM-MP	MONOMOY BASU
33	287/2023 RPFAM/230/2023	ANWARUL HAK-MP	SUBHAM SHARMA
34	288/2023 RPFAM/238/2023	RAMESH DWIBEDI @ RAMESH CHANDRA DWIBEDI-MP	ARJUNA CHARANA BEHERA
35	299/2023 RVWPET/321/2023	THE MANAGING DIRECTOR, ORISSA STATE CASHEW DEVELOPMENT CORPORATION LTD.-MP	DEBAPATI MOHAPATRA
36	300/2023 RVWPET/321/2023	THE MANAGING DIRECTOR, ORISSA STATE CASHEW DEVELOPMENT CORPORATION LTD.-MP	DEBAPATI MOHAPATRA
37	329/2023 CONTC/6547/2021	PRABIN KUMAR PATRA-MP	
38	330/2023 CONTC/4404/2023	BASANTA KUMAR LENKA-MP	
39	331/2023 CONTC/4281/2022	ABDUL BARI-MP	
40	332/2023 CONTC/4280/2022	HANDA TANTY-MP	
41	623/2023 FAO/357/2023	D.M. LEGAL, M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK-MP	GOPAL CHANDRA SAMANTARAY
42	624/2023 FAO/357/2023	D.M. LEGAL, M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK-MP	GOPAL CHANDRA SAMANTARAY
43	625/2023 FAO/356/2023	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
44	626/2023 FAO/358/2023	MANAGER, T.P. CELL, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	INDYMA BEHARI DAS
45	627/2023 FAO/331/2023	D.M., NEW INDIA ASSURANCE CO.LTD.-MP	BIJOY DASMOHAPATRA
46	628/2023 FAO/178/2019	RAMESH CH.GANDHI-MP	M/S.JAYDEEP PAL
47	629/2023 FAO/355/2023	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
48	630/2023 FAO/359/2023	MANAGER (T.P.HUB) M/S.ORIENTAL INSURANCE CO. LTD.-MP	TRIBHUSMARA PATI
49	631/2023 FAO/563/2020	THE STATE OF ORISSA-MP	ADDL.GOVT ADVOCATE
50	832/2023 RSA/336/2023	DIBYASINGH ROUTRAY-MP	LALATENDU DAS
51	833/2023 RSA/354/2022	DEEPAK SAHOO-MP	SOMADARSAN MOHANTY
52	834/2023 RSA/75/2022	RABINARAYAN DASH-MP	BIBEKANANDA BHUYAN, S.S. BHUYAN, D. SWAIN, S.
53	835/2023 RSA/338/2023	SK.SULTAN-MP	PRAFULLA CHANDRA ACHARYA
54	836/2023 RSA/95/2022	GUNASAGAR MIRDHA-MP	DR. JANMEJAYA RAY
55	839/2023 CMP/861/2023	SATYANARAYAN AGARWAL-MP	SOUMYA MISHRA
56	840/2023 CMP/1371/2017	ABHAYA CHARAN MOHAPATRA-MP	JYOTI PATNAIK
57	841/2023 CMP/863/2023	SURESH KUMAR NAYAK-MP	MAHESWAR MOHANTY

58	842/2023 CMP/864/2023	JITAN KUMAR PANDA-MP	SUDHANSU SEKHAR JENA
59	843/2023 CMP/864/2023	JITAN KUMAR PANDA-MP	SUDHANSU SEKHAR JENA
60	844/2023 CMP/865/2023	GAJENDRA BEHERA-MP	TUSAR KUMAR MISHRA
61	845/2023 CMP/866/2023	TARANGINI DEHURY-MP	JIBAN RANJAN DASH
62	846/2023 CMP/620/2023	BABAJI MOHAPATRA-MP	RABINDRA NATH PRUSTY
63	847/2023 CMP/867/2023	DAMODAR PATI-MP	DAYANANDA MOHAPATRA
64	848/2023 CMP/868/2023	SASMITA JENA-MP	AMIT PRASAD BOSE
65	849/2023 CMP/869/2023	SARALA MOHANTY-MP	BIBEKANANDA BHUYAN
66	850/2023 CMP/870/2023	KORADA BHARATI-MP	BIBEKANANDA BHUYAN
67	851/2023 CMP/871/2023	JHARANA SAMAL-MP	NITYANANDA BEHURIA
68	1059/2023 BLAPL/12126/2022	SANJAY KHORA-MP	SURYAKANTA DASH
69	1060/2023 BLAPL/1315/2023	SANTOSH KUMAR ROUT-MP	PRANAYA KUMAR DASH
70	1061/2023 BLAPL/6470/2023	AJAY KHORA-MP	AMULYA RATNA PANDA
71	1062/2023 BLAPL/1023/2023	VINIT KUMAR NAIK-MP	KAMIL RASAIID
72	1063/2023 BLAPL/6008/2023	GEDA@SAHADEV PATASANI-MP	
73	1064/2023 BLAPL/2519/2023	MIR MENHAJ QUADRI-MP	UNMESH CHANDRA JENA
74	1065/2023 BLAPL/3259/2023	AJIT SARKAR-MP	SANJIB KUMAR BHANJADEO
75	1304/2023 MACA/346/2023	THE BRANCH MANAGER, SBI G.I.CO. LTD.-MP	G.P DUTTA
76	1305/2023 MACA/345/2023	THE BRANCH MANAGER, SBI G.I.CO. LTD.-MP	G.P DUTTA
77	1306/2023 MACA/332/2022	CHAIRMAN CUM MANAGING DIRECTOR, OSRTC.-MP	M/S PABITRA KU. NAYAK, H.B.DASH, K.K.JENA, A.C.F.
78	1307/2023 MACA/761/2022	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LVIR.-MB WAJIT MOHANTY	
79	1308/2023 MACA/752/2023	D.M, M/S. NATIONAL INSURANCE CO. LTD., CUTTACK-M	BIJOY DASMOHAPATRA
80	1309/2023 MACA/752/2023	D.M, M/S. NATIONAL INSURANCE CO. LTD., CUTTACK-M	BIJOY DASMOHAPATRA
81	1310/2023 MACA/753/2023	PRAKASH CHANDRA MALLICK-MP	BHAGIRATHI DASH
82	1311/2023 MACA/753/2023	PRAKASH CHANDRA MALLICK-MP	BHAGIRATHI DASH
83	1312/2023 MACA/758/2022	THE DIVISIONAL MANAGER M/S. ORIENTAL INSURANCE CO. LTD. CUTTACK-M	ESANTOBI KUMAR MOHANTY
84	1432/2023 ABLAPL/6239/2023	SK. RINKU @ SK. SALIMUDDIN-MP	
85	1433/2023 ABLAPL/669/2020	RAMAKANTA MALIK @ BABULA-MP	
86	1434/2023 ABLAPL/1293/2022	MANOJ KUMAR NAYAK-MP	
87	1435/2023 ABLAPL/4277/2023	SURESH @ DHADU NAYAK-MP	
88	1436/2023 ABLAPL/5560/2023	BIRABHADRA DEBATA-MP	
89	1437/2023	SANATAN PATTAYAT-MP	

90	ABLAPL/4829/2023 1438/2023	MITHUN NAIK-MP	
91	ABLAPL/4312/2023 1439/2023	RANENDRA PARIDA@PINTU-MP	ABANI KUMAR SRICHANDAN
92	ABLAPL/5874/2023 1440/2023	RANENDRA PARIDA @ PINTU-MP	
93	ABLAPL/5907/2023 1441/2023	PRIYABRATA GARNAIK-MP	
94	ABLAPL/6093/2023 1845/2023	DAMODAR DAS-MP	SAMVIT MOHANTY
95	CRLA/651/2023 1846/2023	DANIEL NAG-MP	ARIJEET MISHRA
96	CRLA/872/2023 1847/2023	DANIEL NAG-MP	ARIJEET MISHRA
97	CRLA/872/2023 1848/2023	BISWANATH MAHANTA-MP	SUBRATA PANDA
98	CRLA/517/2020 1849/2023	GHANA @ GHANASHYAM PATRA-MP	LALITENDU BHUYAN
99	CRLA/873/2023 1850/2023	GHANA @ GHANASHYAM PATRA-MP	LALITENDU BHUYAN
100	CRLA/873/2023 1851/2023	GHANA @ GHANASHYAM PATRA-MP	LALITENDU BHUYAN
101	CRLA/873/2023 1852/2023	DIPAK @ JAKIR KHAN-MP	JAYANTA KUMAR MAJHI
102	CRLA/874/2023 1853/2023	DIPAK @ JAKIR KHAN-MP	JAYANTA KUMAR MAJHI
103	CRLA/874/2023 1854/2023	META MALLICK-MP	M/S.B.L.TRIPATHY
104	CRLA/70/2018 1855/2023	SIBU KUMAR ORAM-MP	BISWAJIT NAYAK
105	CRLA/693/2021 1856/2023	SIBU KUMAR ORAM-MP	RABI NARAYAN BEHERA
106	CRLA/693/2021 1857/2023	KULA BARIK-MP	SARAT KUMAR JENA
107	CRLA/875/2023 1858/2023	KULA BARIK-MP	SARAT KUMAR JENA
108	CRLA/875/2023 1859/2023	KULA BARIK-MP	SARAT KUMAR JENA
109	CRLA/875/2023 2384/2023	SAHIN @ SAHEEN HUSSAIN-MP	TAPOBANTA BARIK
110	CRLMC/3412/2023 2385/2023	PRADIPTA KISHORE DAS-MP	AMITAV TRIPATHY
111	CRLMC/3413/2023 2386/2023	NARAYAN NAYAK-MP	DOLAGOBINDA MOHAPATRA
112	CRLMC/3415/2023 2387/2023	KALU@JYOTIRMAYA MOHANTY-MP	AMITAV TRIPATHY
113	CRLMC/3417/2023 2388/2023	MANJULATA PATRA-MP	SUKANTA KUMAR NAYAK
114	CRLMC/3422/2023 2389/2023	CHITARANJAN SAHOO-MP	
115	CRLMC/2054/2021 2390/2023	BIDYADHAR PRADHAN-MP	KIRTAN DANG
116	CRLMC/3425/2023 2391/2023	SURENDRA PRADHAN-MP	KIRTAN DANG
117	CRLMC/3426/2023 2392/2023	AJIT KUMAR PRADHAN-MP	
118	CRLMC/1802/2015 2393/2023	KAMALINI MUKHI-MP	SURAJ KUMAR MAHAPATRA
119	CRLMC/3428/2023 2394/2023	PRITI JAIN-MP	PRAVASH CH JENA
120	CRLMC/590/2023 2395/2023	AKASH PRASAD-MP	PRAFULLA KUMAR MISHRA
	CRLMC/3430/2023		

121	2396/2023 CRLMC/3432/2023	BALIA @ BALABHADRA BEHERA-MP	SANJIB KUMAR BHANJADEO
122	2397/2023 CRLMC/3433/2023	MALAYA KUMAR BEHERA-MP	ROHIT RANJAN RAY
123	4942/2023 WA/1830/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
124	4943/2023 WA/1830/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
125	4944/2023 WA/1830/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
126	4945/2023 WA/1831/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
127	4946/2023 WA/1831/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
128	4947/2023 WA/1833/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
129	4948/2023 WA/1833/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
130	4949/2023 WA/1833/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
131	4950/2023 WA/1834/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
132	4951/2023 WA/1834/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
133	4952/2023 WA/1834/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
134	4953/2023 WA/1835/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
135	4954/2023 WA/1835/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
136	4955/2023 WA/1835/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
137	4956/2023 WA/1836/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
138	4957/2023 WA/1836/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
139	4958/2023 WA/1836/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
140	4959/2023 WA/1838/2023	ADDL. CHIEF SECRETARY,WATER RESOURCES DEPTT.-MP	MALAYA KETAN BALABANTRAY,A.G.A
141	4960/2023 WA/1838/2023	ADDL. CHIEF SECRETARY,WATER RESOURCES DEPTT.-MP	MALAYA KETAN BALABANTRAY,A.G.A
142	4961/2023 WA/1838/2023	ADDL. CHIEF SECRETARY,WATER RESOURCES DEPTT.-MP	MALAYA KETAN BALABANTRAY,A.G.A
143	4962/2023 WA/1837/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
144	4963/2023 WA/1837/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
145	4964/2023 WA/1837/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
146	4965/2023 WA/1840/2023	STATE OF ODISHA-MP	T.K.PRAHARAJ,S,C
147	4966/2023 WA/1840/2023	STATE OF ODISHA-MP	T.K.PRAHARAJ,S,C
148	4967/2023 WA/1840/2023	STATE OF ODISHA-MP	T.K.PRAHARAJ,S,C
149	4968/2023 WA/1839/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
150	4969/2023 WA/1839/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
151	4970/2023 WA/1839/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
152	4971/2023	MITHUN KUMAR KAR-MP	NIRANJAN BISWAL

153	WA/1842/2023 4972/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
154	WA/1841/2023 4973/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
155	WA/1841/2023 4974/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
156	WA/1841/2023 4975/2023	PRADIPTA KUMAR BEHERA-MP	NIRANJAN BISWAL
157	WA/1843/2023 4976/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
158	WA/1844/2023 4977/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
159	WA/1844/2023 4978/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
160	WA/1844/2023 11949/2023	GOBIND KUMAR AGRAWAL @ GOBIND RAM AGRAWAL-MP	AVIJIT PATNAIK
161	WP(C)/24938/2023 11950/2023	SANKAR KUMAR BERIWAL-MP	AVIJIT PATNAIK
162	WP(C)/24939/2023 11951/2023	SARITA BERIWAL-MP	AVIJIT PATNAIK
163	WP(C)/24940/2023 11952/2023	UPENDRA K.KUNDU-MP	ABINASH ROUSTRAY
164	WP(C)/9362/2005 11953/2023	D.DALIA-MP	LINGARAJ MOHANTY
165	WP(C)/24942/2023 11954/2023	MAMATA ROUT-MP	LINGARAJ MOHANTY
166	WP(C)/24943/2023 11955/2023	SHAIKH IBRAHIM-MP	LINGARAJ MOHANTY
167	WP(C)/24944/2023 11956/2023	PRIYABRAT DAS @ DASH-MP	DEBASIS TRIPATHY
168	WP(C)/24945/2023 11957/2023	SUMANTA KUMAR NAYAK-MP	ACHYUTANANDA PATTANAİK
169	WP(C)/24946/2023 11958/2023	GANESWAR MOHANTY-MP	RABINDRANATH PRUSTY
170	WP(C)/24947/2023 11959/2023	PRIYANKA SATAPATHY-MP	BHARAT JALLI
171	WP(C)/24949/2023 11960/2023	BISWANATH DAS-MP	UMAKANT SAHOO
172	WP(C)/16479/2022 11961/2023	DEBASISH PARIDA-MP	RAMA KRISHNA BISOI
173	WP(C)/24950/2023 11962/2023	SIBANANDA SAHA-MP	BIBEKANANDA BHUYAN
174	WP(C)/24956/2023 11963/2023	SIBURAM PRASAD MALLICK-MP	ASHOK PD. MISHRA
175	WP(C)/24969/2023 11964/2023	M/S NARBHERAM VISHRAM, KENDUJHAR-MP	PRANAYA KISHORE HARICHANDAN
176	WP(C)/24970/2023 11965/2023	KAILASH PRASAD AGRAWAL-MP	ASIT KUMAR CHAUDHURY
177	WP(C)/24982/2023 11966/2023	M/S NARBERAM VISHRAM, KENDUJHAR-MP	PRANAYA KISHORE HARICHANDAN
178	WP(C)/24983/2023 11967/2023	BABULI BEHERA-MP	
179	WP(C)/9974/2023 11968/2023	PADMA CHARAN SAHU-MP	SANGRAM JENA
180	WP(C)/19539/2023 11969/2023	SRI SAI KUTIRA FOUNDATION TRUST, TULASIPUR, CUTTACK-MP	AMRITA CHANDRA PATNAİK
181	WP(C)/24999/2023 11970/2023	ANNAPURNA NAYAK-MP	
182	WP(C)/23663/2023 11971/2023	PRAKASH KUMAR MOHAPATRA-MP	JYOTI PATNAİK
183	WP(C)/25001/2023 11972/2023	YUDHISTIR SINGH-MP	
	WP(C)/21773/2023		

184	11973/2023 WP(C)/25002/2023	SAMARENDRA PATRA-MP	NIRANJAN LENKA
185	11974/2023 WP(C)/25005/2023	SHREEMAN AND AMAN INFRA PVT. LTD., BBSR-MP	SUKANTA KUMAR DALAI
186	11975/2023 WP(C)/13919/2023	DILIP KUMAR NAYAK-MP	M. BALAKRISHNA RAO
187	11976/2023 WP(C)/25013/2023	RASHMI RANJAN MOHANTY-MP	GANESH PRASAD SAMAL
188	11977/2023 WP(C)/25014/2023	DEEPAK KUMAR DAS-MP	SUBHRANSU BHUSAN MOHANTY
189	11978/2023 WP(C)/12614/2023	PARAMESWAR MOHANTY-MP	RAMANATH ACHARYA
190	11979/2023 WP(C)/24024/2023	DHARMENDRA MOHARANA-MP	
191	11980/2023 WP(C)/25015/2023	SALIM SAHU-MP	PRAHALLADA SAHU
192	11981/2023 WP(C)/25017/2023	M/S. KUKUMINA CONSTRUCTIONS PVT. LTD., BBSR-MP	BIGYAN KUMAR SHARMA
193	11982/2023 WP(C)/25019/2023	KUNEL BALIARSINGH-MP	DR. SIMANCHALLA RANJIT
194	11983/2023 WP(C)/20535/2023	SHANTILATA MAHAKUD-MP	BIPLABA P.B. BAHALI
195	11984/2023 WP(C)/17500/2023	DILLIP KUMAR POLEI-MP	PAMI RATH
196	11985/2023 WP(C)/25031/2023	SACHALA PANDA-MP	SIDHARTHA DAS
197	11986/2023 WP(C)/29151/2022	SUBHASHREE SUBHASHMITA SUBUDHI-MP	INDRAMANI SAHU
198	11987/2023 WP(C)/29147/2022	SNIGDHA DASH-MP	G.K.NANDA
199	11988/2023 WP(C)/13799/2021	MAGUNI CHARAN SWAIN-MP	
200	11989/2023 WP(C)/25032/2023	BALARAM DAS-MP	AJAYA KUMAR MOHARANA
201	11990/2023 WP(C)/25034/2023	RAMESH CHANDRA ROUT-MP	MANOJ KUMAR MOHANTY
202	11991/2023 WP(C)/25035/2023	J.P. PHARMACEUTICALS, CUTTACK-MP	SUKANTA KUMAR DALAI
203	11992/2023 WP(C)/10227/2020	HRUDANANDA PATI-MP	MANAS PATI
204	11993/2023 WP(C)/13749/2023	HINDUSTAN GRAPHICS, BBSR-MP	SIDHESWAR MALLIK
205	11994/2023 WP(C)/25040/2023	TILOTTAMA PALATA-MP	DILLIP RAY
206	11995/2023 WP(C)/25041/2023	SASMITA MALIK-MP	MAMATA MISHRA
207	11996/2023 WP(C)/25042/2023	BIKRAM KUMAR SUNDARAY-MP	BIBHUTI RANJAN MOHANTY
208	11997/2023 WP(C)/24774/2023	SADANANDA MOHAPATRA-MP	SHASHI BHUSAN JENA
209	11998/2023 WP(C)/25046/2023	KAUSHALYA DANDAPAT-MP	GHANASHYAM NAMTOAR
210	11999/2023 WP(C)/25048/2023	SAPTA RAJYA TAILIK BAISYA SAMAJ, ORISSA-MP	BIDYADHAR PRADHAN
211	12000/2023 WP(C)/21154/2022	TRINATH NAYAK-MP	LALIT NARAYAN PATTNAIK
212	12001/2023 WP(C)/25051/2023	PRAVAT KISHORE DASH-MP	KARTIK CHANDRA TRIPATHY
213	12002/2023 WP(C)/25053/2023	M/S INDIAN RARMERS FERTILIZERS CO OPERATIVE LTDS, NEW DELHI-MP	NEELDEB KISHORINA SARANGI
214	12003/2023 WP(C)/25057/2023	MANGALAM METALS AND ORES LTD. ROURKELA-MP	SASWAT KUMAR ACHARYA
215	12004/2023	UMAKANTA DWIBEDI-MP	TUSHAR KANTA NAYAK

216	WP(C)/25058/2023 12005/2023	SUSHANTA SEKHAR SANDHA-MP	
217	WP(C)/21855/2017 12006/2023	M/S SAKROBOTIX LAB PVT. LTD., BBSR-MP	PITAMBAR ACHARYA
218	WP(C)/25056/2023 12007/2023	SUDHANSU KUMAR GHOSH-MP	SAMEER KUMAR DAS
219	WP(C)/33360/2021 12008/2023	BIBHUTI BHUSAN DAS-MP	SUJATA JENA
220	WP(C)/25068/2023 12009/2023	BIKASH SWAIN-MP	CHANDANA MISHRA
221	WP(C)/25072/2023 12010/2023	BIKASH SWAIN-MP	CHANDANA MISHRA
222	WP(C)/25072/2023 12011/2023	CHATURBHUJA RANA-MP	BAIDHAR SAHOO
223	WP(C)/18564/2023 12012/2023	RITIKA AGRAWALLA-MP	ASIT KUMAR CHOUDHURY
224	WP(C)/12888/2022 12013/2023	NALINI PRAVA SAMAL-MP	BHAGABAN BEHERA
225	WP(C)/25080/2023 12014/2023	M/S STEEL SOLUTION, SUNDARGARH-MP	BIKRAM KESHARI SAHU
226	WP(C)/25090/2023 12015/2023	SUBHASMITA KANHAR-MP	HRUDANANDA MOHAPATRA
227	WP(C)/25094/2023 12016/2023	ARUN KUMAR SETHI-MP	JITENDRA KUMAR DIGAL
228	WP(C)/19631/2023 12017/2023	KRUSHNA MOHAN DUTTA-MP	ANJAN KUMAR BISWAL
229	WP(C)/25096/2023 12018/2023	SARAT CHANDRA JENA-MP	
230	WP(C)/4198/2023 12019/2023	PREM KUMAR-MP	M/S.SOUMYA MISHRA
231	WP(C)/13972/2019 12020/2023	NARUGOPAL BEHERA-MP	SUJATA JENA
232	WP(C)/25101/2023 12021/2023	KISHORE CHANDRA SWAIN-MP	DEEPALI MAHAPATRA
233	WP(C)/25102/2023 12022/2023	SUSHANTA KUMAR DAS-MP	BANAMALI SAHOO (1)
234	WP(C)/25105/2023 12023/2023	RELIANCE GENERAL INSURANCE COMPANY LTD., BBSR-MP	MPDUTTA
235	WP(C)/25108/2023 12024/2023	RAHMAN MOHAMMED-MP	M/S.SUBRAT MISRA
236	WP(C)/15361/2013 12025/2023	SVR PKP BUILDCON PVT. LTD, GANJAM-MP	NALINI KANTA DASH
237	WP(C)/25109/2023 12026/2023	RELIANCE GENERAL INSURANCE COMPANY LTD., BBSR-MP	MPDUTTA
238	WP(C)/25110/2023 12027/2023	SVR PKP BUILDCON PVT LTD. GANJAM-MP	NALINI KANTA DASH
239	WP(C)/25111/2023 12028/2023	UNION OF INDIA-MP	DIPTI RANJAN BHOKTA
240	WP(C)/25115/2023 12029/2023	AKHANDALA NANDA-MP	NRUSINGHA CHARAN MOHANTY
241	WP(C)/25113/2023 12030/2023	RABINDRANATH SOREN-MP	DURGESH NARAYAN RATH
242	WP(C)/25117/2023 12031/2023	SUCHITRA DAS-MP	ABHAY KHANDELWAL
243	WP(C)/25119/2023 12032/2023	KRUSHNA CHANDRA NAYAK-MP	PABITRA KUMAR NAYAK
244	WP(C)/25122/2023 12033/2023	ADITYA PRASAD PATRA-MP	BISWABIHARI MOHANTY
245	WP(C)/25124/2023 12034/2023	TECHNO GLOBAL SERVICES PVT. LTD, BBSR-MP	ANANTA NARAYAN PATTANAYAK
246	WP(C)/25127/2023 12035/2023	M/S. B.D. PATNAIK, KEONJHAR-MP	PRAKASH KUMAR JENA
	WP(C)/25134/2023		

247	12036/2023 WP(C)/25134/2023	M/S. B.D. PATNAIK, KEONJHAR-MP	PRAKASH KUMAR JENA
248	12037/2023 WP(C)/9451/2019	MAITREE SANSAD,SUTAHAT,BUXIBAZAR-MP	M/S.AJOYA MOHANTY
249	12038/2023 WP(C)/25135/2023	ASHOK KUMAR SATPATHY-MP	RAMA CHANDRA RATH
250	12039/2023 WP(C)/25136/2023	MAHAMMAD ARIF-MP	PRASENJEET MOHAPATRA
251	12040/2023 WP(C)/25138/2023	SISIR KUMAR PADHIHARY-MP	BICHITRA MOHAN MOHAPATRA
252	12041/2023 WP(C)/25134/2023	M/S. B.D. PATNAIK, KEONJHAR-MP	PRAKASH KUMAR JENA
253	12042/2023 WP(C)/25134/2023	M/S. B.D. PATNAIK, KEONJHAR-MP	PRAKASH KUMAR JENA